

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II  
(through web-based video conferencing platform)**

**Item 7**

**CP (IB) No.199/Chd/Hry/2022**

**Under Section 9, IBC 2016**

**In the matter of:-**

Hella Infra Market Pvt. Ltd. ....Petitioner/Operational Creditor

Vs.

YFC Projects Pvt. Ltd. ....Respondent/Corporate Debtor

**Present through Video Conferencing :**

Mr. Arvind Nayar, Senior Advocate with Mr. Nitin Thatai, Advocate for the petitioner-operational creditor.

Mr. Abhishek Anand with Mr. Sajal Jain, Advocates for the respondent-corporate debtor.

The arguments of the counsel for operational creditor have been completed. The matter is now posted for arguments of the corporate debtor and also rebuttal by counsel for operational creditor. With the consent of counsels for both the parties, the matter is posted to 05.12.2023.

Sd/-

(Umesh Kumar Shukla)  
Member (Technical)

Sd/-

(Dr. P.S.N. Prasad)  
Member (Judicial)

November 09, 2023

*Vriti*